

NOTICE

It is hereby brought to the notice of the Advocates, Litigants and the parties appearing in-person, that as mentioned in Part -IV and Note - II of the Notice dated 25.08.2020, of the I/c. Registrar (Judl-I), the Cause List of the final hearing matters of Tax Appeals listed before the Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice D. S. Naidu** is as per the Annexure 'C'. The list of total pending Tax Appeals (ready matters) is as per Annexure 'D'.

Note- 1 This being the Special Division Bench for hearing the Tax Appeals, the Cause List (Annexure 'C') is circulated well in advance, and requests for adjournment, will not be ordinarily entertained.

Note - 2 In case any Advocates or Parties in-person, whose matters are in Annexure 'D', but not in Cause List - Annexure 'C', desire their matters to be included in Cause List, may send a Praecipe two days in advance on the email id: reghighgoadb@gmail.com along with an acknowledgment of service of Praecipe to the other side.

By Order

**High Court of Bombay at Goa,
Panaji**

(Kiran A. Bagi)

Date: 29.08.2020

Registrar (Judicial)